## **Declaration of Assets and Liabilities**



Year 2022-2023

	1, DINISH MANDAL, son/daughter/wife of Late Chyrun Mundal
gogo (tolor)	45 Biharlegislatine Amembly
April	service and presently working as Office 17 tendant
1 Ad 2401-9	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:
र्भ द्राप्ता	myself, my spouse and dependants*:
D3.02 23	A. Details of movable assets
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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	Sobha Jevi -500			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	MEL	NE L			
(HI)	Bonds, Debentures and . Shares in companies	MEL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NEL	WIL			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	NEL	nold 129 silver 250 gm			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			de la constitución de la constit

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## 8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10 Kattha	NLL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NEL			
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	20.5.1	NIL			
(v)	Others (such as interest in property)	N12	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI Digna - 8 Lakh	6 Lakh
	(ii) Loans from financial institutions	ML	MIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	WIL	and the same of th
	(c) dues to departments dealing with supply of electricity	WEL	

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	(d) dues to departments dealing with telephones	NLL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIT	00040
	(f) Other dues, If any	MEL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ATSPM 528717	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	WIL	
	(iv) Property Tax	MIL	

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110042012976
Gender	:-	m (M/F)
Date of Birth	; »	1 9 1 0 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	!~	Binar Legislative Assembly.  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	;-	madhubani
I hereby knowledge and b		that the above details are true to the best of my
		Signature
		Name of Employee: Dincon Mandal
Place: Patna		Designation: Office Altendent.
Date: 3 + 2 - /	23	Department: Bingovionen Sabha, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.